7. One Member of Parliament out of 6 M.P.s who are members of the Tourist Development Council.

8. One Member of the public out of 14 Members of the Tourist Development Council.

9. One Travel Agent representing nominees of travel trade e.g., Carriers, Hoteliers, Travel Agents and Shikar Outfitters.

Director-General of Tourism will be the Member-Secretary.

The representation on the Standing Committee will be by rotation so that each member may serve on the Committee for one year.

The Committee will meet at least twice a year.

It is proposed that during the first year, November, 1963 to October 1964, the following should serve on the Standing Committee:

1. Shri Narsing Rao Dikshit, Minister for Commerce, Industry and Tourism Government of Madhya Pradesh, representing Central Zone.

2. Shri N. Routray, Minister in charge of Tourism, Government of Orissa, Bhubaneswar, representing Eastern Zone.

3. Shri D. P. Dhar, Minister in charge of Tourism, Government of Jammu and Kashmir, representing Northern Zone.

4. Shri G. Bhuvarahan, Minister for Information and Tourism, Government of Madras, Madras, representing Southern Zone.

5. Shri Homi, J. H. Taleyarkhan, Minister of Tourism, Government of Maharashtra, representing Western Zone.

6. Dr. Y. Parmar, Chief Minister, Himachal Pradesh (incharge of Tourism) representing Union Territories.

7. One Member of Parliament—Shri Deokinandan Narayan, Member, Rajya Sabha.

8. One Member of Public—Shri G. D. Khosla.

9. The President, Travel Agents Association of India, or his nominees representing Travel Trade.

10. Director General of Tourism as the Member Secretary.

खाद्यान्नों के अधिकतम उत्पादन के लिए इनाम

१६. **श्री विमलकुमार मन्नालालजी चौरड़िया** : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) वर्ष १९६३-६४ में देश में किन-किन कृषकों को क्रमशः गेहूं, कपास, चावल और गन्ने के प्रति एकड़ अधिकतम उत्पादन के लिए इनाम दिये गये; और

(ख) उपरोक्त भाग (क) में उल्लिखित कृषकों ने प्रति एकड़ कितना उत्पादन किया था ?

†[PRIZES FOR MAXIMUM YIELD OF FOOD-GRAINS

16. SHRI V. M. CHORDIA: Will the Minister of FOOD AND AGRICULTURE pleased to state:

(a) the names of the cultivators in the country who were awarded prizes for producing maximum quantity of wheat, cotton, rice and sugar-cane respectively per acre during the year 1963-64; and

(b) the per acre yield obtained by each of the cultivators mentioned in part (a) above?]

† [ ] English translation.

खाद्य तथा कृषि मंत्रालय में राज्य मंत्री (श्री राम सुभग सिंह) : (क) फसल प्रतियोगिताओं की दो योजनायें हैं। इनमें से एक में गेहूं, धान, ज्वार, बाजरा, रागी, मक्का, जौ, चना और आलू तथा दूसरी में गन्ना है। इन योजनाओं के अन्तर्गत अधिकतम उत्पादन प्राप्त करने के लिये कृषकों को इनाम दिये जाते हैं। आजकल इस प्रकार की किसी भी योजना में कपास शामिल नहीं किया गया है। गेहूं और धान की योजना के अनुसार अखिल- भारतीय प्रतियोगिता की वैधता के लिये कम-से-कम तीन राज्यों का शामिल होना आवश्यक है। १९६३–६४ के दौरान में निम्नतम संख्या पूरी न हो सकने के कारण अखिल भारतीय प्रतियोगिता नहीं हो सकी। १९६३–६४ की गन्ना प्रतियोगिता के परिणाम १९६४ के अन्त में प्राप्त हो सकेंगे।

(ख) प्रश्न ही नहीं होता।

†[THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI RAM SUBHAG SINGH): (a) There are two schemes of Crop Competitions. One of these covers wheat, paddy, jowar, bajra, ragi, maize, barley, gram and potatoes and the other sugar-cane. Under these schemes, prizes are awarded to the cultivators for obtaining the highest yield. At present, cotton is not included under any such scheme. According to the Scheme for wheat and paddy, the minimum number of participating States to make the All-India Competition valid is 3. The All-India Competition could not be held during 1963-64 for want of minimum number of entries. The results of the sugar-cane competition for 1963-64 would be known late in 1964.

(b) Does not arise.]

दिल्ली के चिड़ियाघर में शेरनी

१७. **श्री विमलकुमार मन्नालालजी चौरड़िया :** क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली के चिड़ियाघर की सफेद शेरनी अपने बच्चों को दूध नहीं पिला रही है, यदि हां, तो इसका क्या कारण है; और

(ख) उसको प्रसव से चार मास पूर्व तथा प्रसव के पश्चात् क्या खुराक दी जा रही है ?

†[TIGRESS AT DELHI ZOO

17. SHRI V. M. CHORDIA: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that the white tigress at the Delhi Zoo is not suckling her cubs; if so, the reason therefor; and

(b) what are the details of the diet given to her four months before she littered and thereafter?]

खाद्य तथा कृषि मंत्रालय में राज्य मंत्री (श्री राम सुभग सिंह) : (क) जी हां। मांसहारी पशु बन्दि-अवस्था में अपने प्रथम प्रसव के दौरान में कभी-कभी असामान्य व्यवहार करते हैं।

(ख) शेरनी को दी जाने वाली खुराक का ब्योरा नीचे दिया जा रहा है :—

(१) **प्रसव के चार मास पूर्व**.— साप्ताहिक उपवास को छोड़ कर प्रतिदिन १० किलोग्राम भैंस का मांस दिया जाता था। १ अप्रैल, १९६४ से साप्ताहिक उपवास के दिनों में उसे १ लिटर दूध तथा २ अण्डे दिये गये। प्रसव के दो दिन पूर्व से उसे दूध में विटामिन बी कम्पलैक्स और मल्टी-विटामिन की बूंदें भी मिला कर दी गई।

†[ ] English translation.